

DIVISION BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/238(KB)2023  
IA(I.B.C)/1303(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	"CANARA BANK VS BIRBHUM CHEMICALS AND FERTILISERS LTD."
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Neelina Chatterjee, Adv. ] For the Respondent in IA(I.B.C)/1303(KB)2024  
Mr. Suvodeep Chakraborty, Adv. ]

Mr. Udit Agarwal, Adv. ] For the Resolution Professional

**ORDER**

1. Learned Counsel for the Respondents present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1303(KB)2024:**
  - a. Learned Counsel appearing on behalf of all the Respondents undertakes to file a reply affidavit within a period of two weeks.
  - b. Let copy of this application be served upon the learned Counsel for the Respondents in the course of this week.
  - c. List this matter on **6<sup>th</sup> August, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**